

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2015
CA No.

CORAM:

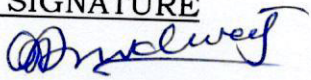

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Michael Sassoon Asshtamkar
V/s.
M/s. Menorah Realities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. BHADWAT & V.P. Verma	Advocate for Petitioner	
2	Shreni shetty & Sakshi Jayant & DAVID ASHTAMKAR	Advocates for R 2 to R4 Respondent no 2.	

Order

CP No.56/397-398/CLB/MB/MAH/2015

At the request of the parties, list this matter for filing Consent Terms on
6.12.2016

sd/-
B.S.V.PRAKASHKUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)